

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
CA(CAA)/30(AHM)2024

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Essar Steel Metal Trading Limited
Essar Advisory Services Limited

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jignesh Shah, Adv. & Mr. Prashant Patel, Adv.
For the Respondent :

ORDER

Heard Ld. Counsel for the applicant.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)